Gun Factory Uncarthed

- 437. SHRI SUBHASH CHANDRA BOSE ALLURI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the attention of Government has been drawn to the news appearing in 'Hindustan Times' dated 26th May, 1980, that a gun factory has been unearthed; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):
(a) and (b) The information is being collected from the Government of Bihar and the same will be laid on the Table of the House when received.

Indo-Italy Agreement for Cooperation and Technology

- 438. SHRI SUBHASH CHANDRA BOSE ALLURI: Will the PRIME MINISTER be pleased to state:
- (a) whether any Indo-Italy agreement has been signed for programme of Cooperation and Technology in April, 1980; and
- (b) if so, the main features of the agreement?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) A Programme of Cooperation between India and Italy in the fields of Science and Technology for the years 1980 to 1982 was signed in New Delhi on 29th April, 1980. The Programme is in pursuance of the Inter-governmental Agreement on Science and Technology concluded in 1978.

(b) The Programme identifies areas in which India and Italy will explore possibilities of cooperation. These are Polymers research seismology and seismic engineering, automotive engines, hydrology and water resources management, solar energy, metal-

lurgy, biological sciences and biochemistry, medical sciences, egricultural sciences telecommunications research, bioengineering, remote sensing and computer sciences. Institutions in India and Italy which will participate in this cooperation have also been identified in several of these areas.

Production and Investment in W.B. Scooters

- 439. SHRI NARAYAN CHOUBEY: Will the Minister of INDUSTRY be pleased to state:
- (a) when did the West Bengal Scooters Ltd. located at Nimpura, Kharagpur, Distt. Midnapur West Bengal start production;
- (b) what were the targets of production year-wise and what were the real production year-wise;
- (c) what has been the investment from the public sector and the private sector in the company;
- (d) whether there is a deadlock or serious decline in production; and
 - (e) if so, the reasons thereof?

THE MINISTER OF STATE THE MINISTRY OF INDUSTRY CHARANJIT CHANANA): (a) to (e) West Bengal Scooters Limited, is a Joint sector project of the West Bengal Industrial Development Corpn. Ltd. The Central Government has made no investment in the unit. The licensed capacity of the company is 30,000 scooters per annum. It is reported that the firm produced/assembled 7 scooters during 1976 and 610 scooters during 1977-78. production has been reported thereafter.

Pension to Freedom Fighters

- 440. SHRI HARINATHA MISRA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government propose to increase the quantum of pension of freedom fighters;

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- (b) if so, to what extent and since when:
- (c) the medical facilities available to the freedom fighters. State-wise:
- (d) whether Government propose to introduce a uniform policy throughout the country:
- (e) whether freedom fighters having an income of Rs. 5,000/- per annum or more from other sources have been denied pension; and
- (f) if so, the justification for the same?

IN THE MINISTER OF STATE AF-THE MINISTRY OF HOME MAK-FAIRS (SHRI YOGENDRA

- WANA): (a) and (b) The matter is under examination of the Government.
- -(c) A statement showing the brief grant of free particulars regarding medical facilities to the freedom fighters State-wise is enclosed.
- (d) No. Sir. The matter concerns the State Governments.
- (e) and (f) The Central Freedom Fighters Pension Scheme, 1972, envisages grant of pension to those freedom fighters who are in indigent circumstances and who cannot make both ends meet. A ceiling on annual income has therefore been imposed so as to help maximum number of poor and needy freedom fighters from within the limited resources available to Government.

Statement

Statement showing the brief particulars regarding grant of free medical facilities to the freedom fighters in various States/Union Territory Administration.

S.		of Sta	to/U	7. T. A	imn.		Brief particulars
1.	Andhra Pra	desh	•	•	•	•	Free medical treatment and accommodation in Government hospitals is given to all freedom fighters who are pensioners and to their wives on par with the Members of the Legislature.
2.	Assam.	•	•	•	•	•	Free medical aid is given to those freedom fighters who are pensioners and not to members of their families.
3.	Bihar	•	•	•	•		Free medical aid to freedom fighters who are pensioners and also to their wives.
40	Gujarat	•	•	٠	•	•	Free medical treatment is given to the freedom fighters and members of their families as outdoor patients in dispensaries and hospitals run by the State, Panchayats, Municipalities and Corporation. Freedom fighters with monthly income of less than Rs. 500/- p. m. can avail of special room facilities in State Government hospitals etc. On payment of 50% charges as being taken from State & Panchayat employees.
5•	Haryana	•	•	•	•	•	Free medical aid facilities are provided to all the freedom fighters who are in receipt of Central/State pension.
€,	Himachal I	Prade:	sh	•	•	•	Free medical treatment is provided (Strictly on the Punjab pattern) in the hospitals of the State to freedom fighters, who are in receipt of pension. This facility is also admissible to tamrapatra holders.

s.	Name	of state/	U.T.	Adm	1.	Brief Particulars
	_					***************************************
7	Jammu & K	Kassmir		•	•	No reply has been received from the State Government.
8	Kerala .	š ·	•	•	•	Free medical aid is available to all persons whose monthly income is upto Rs. 300/- There is no separate scheme for providing comprehensive medical aid to freedom fighters and their dependents.
9	Karnataka	٠	•	•	•	Free medical treatment is provided to freedom fighters, their spouses and minor dependent children subject to the condition that the monthly income of freedom fighter does not exceed Rs. 300/- p.m.
10	Madhya Pra	adesh		•	•	Free medical treatment is given to freedom fighter, their spouses, dependent parents and children below the age of 18 years.
11	Maharashtr	a .	•	•	•	Free medical treatment is given to freedom fighters and their family members in Government hospitals irrespective of their income limit.
12	Manipur .	•	•	•	•	Free medical facilities are given in general wards to freedom fighters and political sufferers who are in receipt of From pension that State.
13	Meghalaya		•	•	•	The matter is under consideration of the State Go-vernment.
14	Nagaland.		•		•	Government of Nagaland are providing free medical facilities to all people in the State.
15	Orissa .	٠	•	•	•	Free medical facilities are provided only to those freedom fighters and political sufferers who are drawing pensi n from Central/State Government. The members of their families are not entitled to these facilities.
16	Punjab .	•	•	•	٠	Free/medical facilities/treatment in the State hospitals dispensaries are provided to the freedom fighter and their dependents whose income does not exceed Rs 500/- p.m. from all sources.
17	Rajasthan	٠	•	٠	•	A freedom fighter is granted a lump sum cash grant of Rs. 1000/- for his treatment or the treatment of his wife. In deserving cases separate and specific orders are issued by the Government to provide all possible facilities in Government Hospitals for their treatment. The medicines stocked in the hospitals are supplied free of cost even to general public in they State and freedom fighters also avail of this facilit.
18	Sikkim .	•	•	•	•	There is no freedomfighter in the State of Sikki m.
19	Tamil Nadu		19	•	•	Free medical aid is provided to the freedom fighters and their dependents who are in receipt of Central/State pension.
20	Tripura .		•	•	•	The matter is under consideration of the State Gevernment.

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S.No. 	Name	of Stat	e/U·T	. Adı	Imn Brief Particulars		
	Uttar Pradesh	•	•	•	Free medical treatment is provided to freedom fighters and members of their families as in the case of Class I officers of the State Government.		
22	West Bengal	•	•	•	The State Government have intimated that arran g ments are being made to provide free medical aid on top priority basis in State hospitals to the freedom fighters who have been granted Central/State pension.		
	Union Territory A	Idministr	ation				
1	Andaman & Nic	cobar .	•	•	Free medical aid/treatment is being provided to all including freedom fighters and their dependents in all the hospitals/dispensaries located in Andamam & Nicobar Islands.		
2	Arunachal Prade	esh .	•		Free medical aid is being provided to all people in the Territory.		
3	Chandigarh		•	•	Free medical aid is provided to the freedom fighters and their dependents who have been either sanctioned pension or awarded Tamrapatra without imposing any condition regarding income or any other matter.		
4	Dadra & Nagar	Haveli	•		Freedom fighters and their families are getting free medical treatment.		
5	Delhi .		•	•	The matter is under consideration of the Delhi Administration.		
6	Goa Daman & I)iu .		•	Free medical aid is provided to the freedom fighters and their dependents without imposing any condition regarding income or any other matter.		
7	Lakshadweep .	•	•		There are no freedom fighters in the Union Territory of Laksha dweep.		
8	Mizoram .		•	•	Free medical aid is given to freedom fighters who are pensioners and not to members of family of the freedom fighters in general.		
9	Pondicherry .	•	•	•	Free medical aid is provided to all the freedom fighters of the Union Territory of Pondicherry who are receipients of Central Government pension or Pondicherry Government pension and also to their dependents.		

अस्य संख्यक आयोग तथा धनुसूचित जाति और अनुसूचित जनजाति श्रायोग को साविधि वर्षा

441, श्री रामावतार शास्त्री:

श्री मधु वच्छचते : नया गृह मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार ग्रल्प संख्यक ग्रायोग तथा

मनुसूचित जाति भौर भनुसूचित जनजाति भायोग को साविधिक वर्जा देने पर विचार कर रही है;

(ख) यदि हां, तो सरकार इस सम्बन्ध में निर्णय कब तक ले लेगी ;

(ग) क्या यह सच है कि इन आयोगो के सदस्यों ने अपने त्यागपत्र दे दिए है ; श्रीर